## GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:5666 ANSWERED ON:07.09.2011 ATOMIC POWER PLANTS Manjhi Shri Hari

## Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Prime Minister during his visit to Russia had signed an agreement to set up five atomic power projects in the country;
- (b) if so, the details thereof;
- (c) the places where these atomic power projects are likely to be set up; and
- (d) the progress made in this regard so far?

## **Answer**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a)&(b) An agreement between Government of India and the Government of the Russian Federation on cooperation in the construction of additional nuclear power plant units at Kudankulam site as well as in the construction of Russian designed nuclear power plants at new sites in the country was signed in New Delhi on 05.12.2008 and entered into force on 15.05.2009.
- (c) Following the agreement, Government has accorded 'in principle' approval for setting up additional nuclear power plants of Russian technology at the following sites:

Site State Capacity (MW) Kudankulam Tamilnadu 4 x 1000 Haripur West Bengal 6 x 1000

Two units KK 1&2 (2 x 1000 MW) are at advanced stage of commissioning at the site.

The units are planned to be set up in phases of 2 x 1000 MW each.

(d) For setting up KK 3&4 investigations including site preparation have been completed. Environment clearance from Ministry of Environment and Forests have been obtained. The Early Works Agreement have been signed with Russian Federation and the preliminary works related to design and engineering are in progress. The detailed project proposal are being finalised for seeking administrative approval and financial sanction. Construction of the project is planned to start in the first year of XII Five Year Plan. Pre project activities have been initiated at Haripur.